

PUNJAB VIDHAN SABHA SECRETARIAT

No. 8-LA-2023/ 4578

Hon'ble Speaker has, under rule 15 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), directed that on Friday, the 10th March, 2023, the House shall adjourn, without question put, immediately after the presentation of Budget Estimates for the year 2023-24.

CHANDIGARH:
THE 9TH MARCH, 2023.

SURINDER PAL,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No.8-LA-2023/ 4579, dated Chandigarh, the 9th March, 2023.

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab;
3. the Additional Chief Secretary to Hon'ble Chief Minister, Punjab;
4. the Additional Chief Secretary to Government, Punjab, Department of Parliamentary Affairs; and
5. the Under Secretary to Government, Punjab, General Administration.


SUPERINTENDENT,
for SECRETARY.

P.T.O.